

Now. Dr. G. Vijaya Mohan Reddy. While making your special mention, please see that no individual names are mentioned.

**REFERENCE TO THE ARREST OF
THE SON OF A CONGRESS LEADER
IN PUNJAB FOR EXTREMISTS
LINKS**

DR. G VIJAYA MOHAN REDDY (Andhra Pradesh): Mr Deputy Chairman, Sir, I want to bring to the notice of this august House that the people of this country are deeply agitated to read in newspapers of August 6, 1986, about the arrest of* son of Congress General Secretary, Punjab. He was arrested at his farm house at Markhu in Ferozpur District on charges of harbouring terrorists. (*Interruption*).

MR. DEPUTY CHAIRMAN: Mr. Reddy, while making the special mention, please see that no individual names are mentioned.

DR. G. VIJAYA MOHAN REDDY: Mr. Deputy Chairman, Sir. I will not mention. I want to specially mention that people of our country are deeply agitated to read in August 6th newspapers that the police arrested** son of Congress General Secretary** from the letters' farm-house at Makhu in Ferozepore district on the charge of harbouring terrorists. A police spokesman stated that the District Police had prior information that dreaded terrorist Gurnam Singh, wanted in many cases, including in the killing of five car passengers near Gurnhara. Sahi in Ferozepore District had taken shelter at the congress leader's farm-house. The police also alleged that** who was present at the Farm-house. was taken into custody for the alleged harbouring of terrorists and he was possessing a stolen scooter. This

*Not recorded.

**Names not recorded as ordered by the Chair.

news item has come soon after the Muktasar killings which has stirred the conscience of the nation.

*after committing the grave crime of harbouring notorious terrorists has been released post haste. We do not know how the top functionaries of the Congress Party are associated with terrorists.

SHRI PAWAN KUMAR BANSAL: These were all false allegations. (*Interruptions*).

DR. G. VIJAYA MOHAN REDDY: We demand a thorough probe and rigorous action by the Government of India if its policy is really against the separatist and divisive forces in the country. We are very happy, Sir, that Congress Party leadership always condemns divisive, disruptive and communal forces while surprisingly, some of their important members are with the above forces and no action is taken against them. We expect Congress party will stop this trend. (*Interruptions*).

MR. DEPUTY CHAIRMAN: There is no use in speaking. I have said that nothing will go on record now. (*Interruptions*).

Please sit down. I am on my feet. I have already announced in the beginning that no names shall go on record. Now please keep quiet.

**REFERENCE TO THE DIVERSION
OF RAVI WATERS BY PAKISTAN
TOWARDS INDIAN SIDE**

SHRI PAWAN KUMAR BANSAL (Punjab): Mr. Deputy Chairman, Sir, before I make my special mention, I have just to make one humble submission that while the hon. Member referred to the case of a son of a Congress leader, I have to submit

*Names not recorded as ordered by the Chair

[Shri Pawan Kumar Bansal]

that it was totally a case of false im-
plication for political reasons, and
in fact, it is the case of the Cong-
ress (I) in Punjab, that a thorough
inquiry should be made into the
matter to find out the details of the
case. (Interruptions).

PROF. C. LAKSHMANNA (Andhra
Pradesh): Sir, here is a special men-
tion being mentioned by Shri Pawan
Kumar Bansal. Instead of going into
his special mention, he is taking ad-
vantage of the situation to point out
something else which has happened.
Is it permission? (Interruptions).

MR. DEPUTY CHAIRMAN: In
fact, the special mention by Mr.
Pawan Kumar Bansal is also connect-
ed with the Punjab areas. That is
why, I allowed. (Interruption). He
is a Member from Punjab and he is
referring to Punjab. (Interruption).

PROF. C. LAKSHMANNA: Sir,
while answering, he can mention. I
do not have objection but when he
has been given an opportunity to
raise a special mention, is it within
the rules for him to raise something
regarding what has happened about
another special mention. That is all.

SHRI PAWAN KUMAR BANSAL:
Sir, this is not a part of my special
mention but I had to set the record
right.

Mr. Deputy Chairman, Sir, while
the different States in our country
continue to wage an internecine war
against each other on the question
of the sharing of river waters, the
surplus waters of Ravi, particularly
during the rainy season have played
havoc in Punjab. The Pakistan Gov-
ernment has constructed various
works on its territory opposite
the Punjab villages to divert
water to the Indian territory and
thereby cause floods here. Sir, this
activity of Pakistan has continued
despite various protests by the Gov-
ernment of India. And for counter-
protaective measures, the Central

Government has in the past given
certain assistance to the Punjab Gov-
ernment. Now again the Pakistan
Government has constructed two
spurs, two closure bunds and one
cunette along the right side bank of
river Ravi, with the resule that there
were heavy floods in Punjab which
caused a lot of damage to the prop-
erty there.

Sir, I would take this opportunity
to once again request, through you,
the Central Government to provide
sufficient assistance to the Punjab
Government for taking certain
counter-protective measures there,
to raise certain constructions to avoid
floods in the State of Punjab. I also
request the Central Government to
take up the matter with the Pakisan
Government very strongly so that
the flood waters are not diverted
from there to Punjab. Thank you.

REFERENCE TO THE SMUGGLING OF ESSENTIAL COMMODITIES FROM BIHAR TO BANGLADESH

श्री चतुरानन मिश्र (बिहार) : उप-
सभापति महोदय, मैं एक अत्यन्त ही
दुखद समस्या की ओर सदन का ध्यान
आकर्षित करना चाहता हूँ, एक गणना
के मुताबिक बिहार में 20 लाख से
ज्यादा लोग मध्या, गले की बीमारी
गायटर से रोग-ग्रस्त हैं। इसका एक
प्रधान कारण यह है कि उनको आयो-
डाइज्ड साल्ट नहीं मिलता है लेकिन
दूसरी तरफ बिहार और बंगला देश के
बार्डर पर किसानगंज में बड़े पैमाने पर
आयोडाइज्ड साल्ट की स्मगलिंग होकर
बंगलादेश जा रहा है। बिहार से और
भी दैनिक उपयोग का सामान चोरी हो
रहा है। हमारे सारे पदाधिकारी उनके
साथ मिले हुए हैं। वहाँ के जो बड़े
व्यापारी हैं उनको बिहार सरकार ने जो
कोटा दिया है, वह बहुत ज्यादा है और
पर हैड 5 किलो साल्ट उनको दिया जात